

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
STARRED QUESTION NO. \*141**

**TO BE ANSWERED ON THE 2<sup>ND</sup> AUGUST, 2023/ SRAVANA 11, 1945 (SAKA)**

**PEOPLE AFFECTED BY NATURAL DISASTER**

**141 SHRI NARESH BANSAL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether hundreds of people got effected due to Biparjoy and different cyclones, thunderstorms and floods in the country in recent months;**
- (b) if so, the details thereof along with the number of people killed/injured and property damaged, State-wise;**
- (c) whether Government announced compensation to the victims or to kins of the victims;**
- (d) if so, the details thereof and if not, the reasons therefor;**
- (e) whether Government had made any preparedness to minimize losses due to these; and**
- (f) if so, the details thereof and how much loss was saved due to these preparedness?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

- (a) to (f): A Statement is laid on the Table of the House.**

**Statement in reply to the Rajya Sabha Starred Question No. 141 dated 2<sup>nd</sup> August, 2023.**

**(a) & (b): As per information received from the States, details of losses and damages due to hydro-meteorological disasters, including cyclones, floods during the year 2023-24 (as on 26.07.2023) are given in Annexure.**

**(c) & (d): The Scheme of financing the relief expenditure under State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) is based on the recommendations of the successive Finance Commissions. The State Governments provide financial relief to the affected people in the event of notified natural disasters, from the SDRF, already placed at their disposal, in accordance with approved items and norms of the Government of India (GOI). However, in the event of disaster of a severe nature, additional financial assistance is extended from the NDRF, as per the laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).**

**The financial assistance under the SDRF and the NDRF in the wake of notified natural disasters is given by way of relief and not for compensation of loss as suffered/ claimed. In the case of loss of human lives, the extant norm provides ex-gratia payment to the families of**

**deceased persons @ Rs. 4.00 lakh per deceased. Information on the compensation given to the victims or to kins of the victims is not maintained centrally by this Ministry, since the execution of relief activities on the ground is the responsibility of the State concerned.**

**(e) & (f): There are well established institutional mechanisms at the national, state & district levels in the country for taking appropriate preparedness and prompt response measures for effective management of the natural disasters. Central Government has established a robust early warning system and has significantly enhanced the accuracy of weather forecasts. Mock exercises and community awareness programmes are being regularly conducted to create awareness among people.**

**The measures taken by the Central and State Governments have significantly improved the disaster management practices, preparedness, prevention and response mechanisms resulting in the significant reduction in casualties during natural calamities, including cyclone, in the country. Further, strengthening of the disaster management is a continuing and evolving process of governance.**

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**Statement showing details of losses as reported by the State Governments due to hydro-meteorological disasters during the year 2023-24**

(Provisional) (As on 26.07.2023)

Sl. No.	State	Human lives lost (No.)	Cattle lost (No.)	Houses/huts damaged (No.)	Crops area affected (in ha.)
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>
1	Andhra Pradesh	36	--	--	--
2	Arunachal Pradesh	5	14	55	1.54
3	Assam	36	1513	2729	28,386
4	Bihar	502	--	--	--
5	Chhattisgarh	28	130	525	--
6	Goa	--	--	214	--
7	Gujarat	94	4654	20541	1,33,129
8	Haryana	32	2958	4183	2,06,990
9	Himachal Pradesh	88	2914	6208	--
10	Karnataka	78	539	4910	10,396
11	Kerala	21	--	1945	--
12	Madhya Pradesh	97	246	1169	--
13	Maharashtra	66	119	210	--
14	Meghalaya	07	27	1876	82
15	Mizoram	--	--	03	--
16	Nagaland	04	01	1322	24
17	Odisha	--	08	158	--
18	Punjab	38	10444	1142	25,530
19	Rajasthan	32	997	6493	--
20	Sikkim	05	185	460	138
21	Tripura	13	--	6024	--
22	Uttar Pradesh	03	358	105	--
23	Uttarakhand	29	441	835	--
24	Dadar & Nagar Haveli	03	--	--	--
25	Delhi	04	10	09	--
26	J & K	02	--	10	--
27	Puducherry	01	--	10	--
	<b>Total</b>	<b>1,224</b>	<b>25,558</b>	<b>61,136</b>	<b>4,04,676.54</b>

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